

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07-10-2020 AT 02.30 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA ,MEMBER, (JUDICIAL)
SHRI .S . VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBAER : MA/1328/2019 IN MA/1102/2019

PETITION NUMBER : IBA/243/2019

NAME OF THE PETITIONER(S) : R.RAGHAVENDRAN
(THIRU AROORAN SUGARS PVT LTD)

NAME OF THE RESPONDENT(S) : CZARNIKOW GROUP LTD

UNDER SECTION : SEC 25(2) (a) OF IBC 2016

ORDER

Ld. Counsel Ms. S. Manjula Devi and Ld. Counsel Mr. B. Dhanraj for the Applicant are present. Mr. R. Raghavendran, RP is also present. R8 is represented by the Ld. Counsel Mr. J. Sivanandaraj.

Counsel for R8 seeks time to file counter.

List the matter on **10.11.2020** for counter and hearing.

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[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs